189

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table:--

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:--

(i) (a) Seventh Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1976-77, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. For (a) and (b) See No. LT-8069[84]

II. (a) Twelfth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Trivandrum, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library for (a) and (b) See No. LT-8117 [84]

III. (a) Eighteenth Annual Report and Accounts of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1979-80 to gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. For (a) and (b) See No. LT-8257/84]

I. Report and Accounts (1982-83) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and related papers. II. Report and Accounts (1982-83) of the Indian Dairy Corporation, Baroda and related papers.

on the Table

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: --

I. (a) Sixth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. For (a) and (b) See No. LT-8325[84]

II. (a) Thirteenth Annual Report and Accounts of the Indian Dairy Corporation, Baroda, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. For (a) and (b) See No. LT-8236[84]

I. Report and Accounts (1982-83) of the Himachal Pradesh Agro Industries Corporation Limited, Simla and related papers.

IL. Report and Accounts (1982-83) of the Maharashtra Agro Industries Development Corporation Limited, Bombay and related papers.

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. (a) Thirteenth Annual Report and Account_s of the Himachal Pradesh Agro Industries Corporation Limited, Simla, for the year 1982-83, together with the Auditors' Report on the Accounts and the comment_s of the Comptroller and Auditor General of India thereon. (b) Review b_y Government on the working of the Corporation.

[Placed in Library. for (a) and (b) See No. LT-8258|84]

II. (a) Seventeenth Annual Report and Accounts of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) to (iii) and (v) to (vii) above.

[Placed in Library. For (1) and (2) See No. LT-8118/84].

I. Report and Accounts (1982-83) of the National Heavy Engineering Cooperative Limited, New Delhi and related papers.

II. Statement of Affairs of the Central Fisheries Corporation Limited (In liquidation) Howrah.

III. Coconut Development Board Recruitment Regulations, 1984.

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: ____

I. (a) Tenth Annual Report and Accounts of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1982-83, together with the Auditors' Report on

the Accounts.

(b) Review by Government on the Annual Report

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library for (a) to (c) See LT. No. 8261/84]

II Statement of Affairs of the Central Fisheries Corporation Limited (in Liquidation) Howrah, filed under section 454 of the Companies Act, 1956, with the Official Liquidator of the High Court of Calcutta on 24th September, 1983. [Placed in Library See No. LT-8261|84]

III. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification GSR No. 13 (E), dated the 10th January, 1984, publishing the Coconut Development Board Recruitment Regulations, 1984, under section 21 of the Coconut Development Board Act, 1979.

[Placed in Library. See No. LT-8324|84]

Re. Points of order

श्री सुशील चन्द्र महन्त (हरियाणा): मेरा प्वाइंट ग्रांफ ग्राईर है।

महोदय, प्रश्न यह है कि क्वेश्चन ग्रावर में एक प्रकं जो था वह इससे मंबंधित था कि म्हात्ने के केस में इन्वेस्टीगे जन तसल्ली ज़ख्स हो रही है या नहों हो रहो है ग्रौर उनके क्या परिणाम निकले हैं, कौन-कौन इसमें पाये गये हैं, किस-किस को पकडा गया है ग्रौर उनकी ग्राइडेन्टीफिकेणन हई या नही हुई ४,ह प्रश्न था। इस प्रश्न पर जण्लीमेंटरी पूछे गये ग्रौर उसमें बीज पटनायक और जार्ज फन्हेंडोज का नाम लियागना इस देश के ग्रंदर एक ग्रजीव किस्म का गलत वातावरण, गलत हवा पैदा को जा रहे है कि इस देश को बाहरो ताकतों का खतरा है एक पोलि-टिकल और इनेक्गत ग्रोरियेन्टेड इश्य बनाने को कोशिश को जा रही है कि पाकिस्तान हथियार जमा कर रहा है. अपने फौजें वार्डर पर इकट्ठां कर रहा है ग्रौर इससे देश को बहुत बड़ा खतरा हो गया है । एक क्रजोब किस्म को हवा फैलाई जा रही है। ये दो ग्रादमो वे हैं जिल्होने इस देश की श्राजादी के लिये वहुत कूर्बानियां दी हैं और उनको मुहरें कई कारनामों में लगी हुई है जिनके लिये इस को रव है। लेकिन मुझे हैरानां है कि एक ऐसे प्रक्रन को लेकर जिसमें पाकिस्तान